

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3051

ANSWERED ON:29.08.2013

RURAL ROAD PROJECTS

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that the Central construction agencies have failed to complete rural road projects;
- (b) if so, the details thereof, State/UTs-wise along with the reaction of the Government thereto;
- (c) whether the Government has investigated the matter and if so, the details thereof;
- (d) whether the State Governments have lodged complaints for non completion of the rural road projects by the Central agencies;
- (e) if so, the action taken by the Union Government in this regard;
- (f) the names of the approved projects, State/UTs-wise; and
- (g) the action taken by the Government for development of rural roads without any discrimination throughout the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) to (f): Rural road is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to improve the Rural Infrastructure through construction of roads. The programme is executed by the State and it is the responsibility of the State for the timely completion of the road works under the programme. Under the Pradhan Mantri Gram Sadak Yojana (PMGSY), in Bihar, as a special intervention, five Public Sector Undertakings (PSUs), namely, M/s IRCON International Limited, M/s National Buildings Construction Corporation Limited, M/s National Projects Construction Corporation Limited, M/s National Hydro-electric Power Corporation Limited and Central Public Works Department were engaged as Nominated Executing Agencies (NEA) under a tripartite agreement with Ministry of Rural Development, State Government of Bihar and the concerned Central Agencies. Out of the total of 2,925 road works sanctioned, 2,641 road works were completed (90%) upto June, 2013. The details of the construction of roads under PMGSY by the above Central Agencies in Bihar are given at Annexure. Further, this Ministry has not received any specific complaint from the State Government for non-completion of the rural road projects by the Central Agencies in the recent past. In addition, State Government of Tripura has identified M/s National Buildings Construction Corporation Limited and M/s Hindustan Steelworks Construction Limited as their Project Implementation Units (PIUs) for the construction of road works under PMGSY. Similarly, State Government of Jharkhand has identified M/s IRCON International Limited, M/s National Buildings Construction Corporation Limited, M/s National Projects Construction Corporation Limited and M/s Hindustan Steelworks Construction Limited as their PIUs.

(g) PMGSY is a Centrally Sponsored Scheme and the roads under PMGSY are constructed in accordance with the programme guidelines and also the technical specifications and geometric design standards given in Rural Roads Manual (IRC:SP20:2002), Hill Road Manual (IRC:SP:48-1998), Ministry of Rural Development's Book of Specifications for Rural Roads (2004) as well as other relevant specifications published by the Indian Roads Congress (IRC) which is the standards setting body for the sector throughout the country.